

Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 12-08-2024 TO 16-08-2024

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO./MISC ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		FINAL ORDER NO.		
<u>1</u>	<u>ST/53878/2018</u>	<u>F.O/56062/2024</u>	<u>01-08-2024</u>	<u>12-08-2024</u>
<u>2</u>	<u>ST/51800/2017</u>	<u>F.O/56194/2024</u>	<u>01-08-2024</u>	<u>12-08-2024</u>
<u>3</u>	<u>ST/51388/2017</u>	<u>F.O/56195/2024</u>	<u>01-08-2024</u>	<u>12-08-2024</u>
<u>4</u>	<u>ST/50583/2017</u>	<u>F.O/56196/2024</u>	<u>07-08-2024</u>	<u>12-08-2024</u>
<u>5</u>	<u>ST/50579/2019</u>	<u>F.O/56199/2024</u>	<u>02-08-2024</u>	<u>12-08-2024</u>
<u>6</u>	<u>ST/50614/2019</u>	<u>F.O/56200/2024</u>	<u>02-08-2024</u>	<u>12-08-2024</u>
<u>7</u>	<u>ST/50987/2018</u>	<u>F.O/56217/2024</u>	<u>02-08-2024</u>	<u>12-08-2024</u>
<u>8</u>	<u>ST/52100/2018</u>	<u>F.O/56219/2024</u>	<u>05-08-2024</u>	<u>12-08-2024</u>
<u>9</u>	<u>ST/505/2011</u>	<u>F.O/56220/2024</u>	<u>05-08-2024</u>	<u>12-08-2024</u>
<u>10</u>	<u>ST/50825/2021</u>	<u>F.O/56222/2024</u>	<u>05-08-2024</u>	<u>12-08-2024</u>
<u>11</u>	<u>ST/50348/2021</u>	<u>F.O/56223/2024</u>	<u>05-08-2024</u>	<u>12-08-2024</u>
		MISC ORDER		
<u>1</u>	<u>ST/51761,54675,54677,54679,54856,54939,55024/2023</u>	<u>M.O/50292-50298/2024</u>	<u>08-08-2024</u>	<u>12-08-2024</u>
<u>2</u>	<u>ST/50788/2017</u>	<u>M.O/50299/2024</u>	<u>01-08-2024</u>	<u>12-08-2024</u>
<u>3</u>	<u>ST/50250/2017</u>	<u>M.O/50300/2024</u>	<u>02-08-2024</u>	<u>12-08-2024</u>
<u>4</u>	<u>ST/52048/2019</u>	<u>M.O/50301/2024</u>	<u>07-08-2024</u>	<u>12-08-2024</u>
<u>5</u>	<u>ST/51387/2018</u>	<u>M.O/50302-50303/2024</u>	<u>07-08-2024</u>	<u>12-08-2024</u>
<u>6</u>	<u>ST/53883/2018</u>	<u>M.O/50304/2024</u>	<u>07-08-2024</u>	<u>12-08-2024</u>
<u>7</u>	<u>ST/52293/2018</u>	<u>M.O/50309/2024</u>	<u>07-08-2024</u>	<u>12-08-2024</u>
<u>8</u>	<u>ST/51788/2015</u>	<u>M.O/50311-50312/2024</u>	<u>05-08-2024</u>	<u>12-08-2024</u>
<u>9</u>	<u>ST/51788/2015 & ST/50151/2019</u>	<u>M.O/50311-50312/2024</u>	<u>05-08-2024</u>	<u>12-08-2024</u>
<u>10</u>	<u>ST/51355/2017</u>	<u>M.O/50313/2024</u>	<u>07-08-2024</u>	<u>12-08-2024</u>
<u>11</u>	<u>ST/51971/2017</u>	<u>M.O/50317/2024</u>	<u>07-08-2024</u>	<u>12-08-2024</u>


 20-8-24
DEPUTY REGISTRAR

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